

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **28.01.2021** at **2.15 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER :
PETITION NUMBER : TCP/165/2016
NAME OF THE APPLICANT : S. Dharani & 2 Ors
NAME OF THE RESPONDENT : Dharani Textiles Pvt Ltd & 2 Ors
UNDER SECTION : 397/398 of CA 1956

ORDER

Due to paucity of time, matter stands adjourned to **19.03.2021**.


(K. NATARAJAN)
DEPUTY REGISTRAR

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